

DIVISION BENCH  
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1908(KB)2019  
IA(I.B.C)/1395(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY 2024**

IN THE MATTER OF	RELIANCE HOME FINANCE LIMITED VS RAGHAV SAREES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Siddhanth Makkar, Adv. ] For the Liquidator

**ORDER**

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1395(KB)2024:**
  - a. This application has been filed by the Liquidator to place on record the 4<sup>th</sup> Progress Report, which is placed at page no. 21 onwards of the application. This application is supported by an affidavit which is placed at page no. 20 onwards of the application. The 4<sup>th</sup> Progress Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further consideration on **30.07.2024** had already posted.

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

**Ar.**